(ग) विदेशी नुदा में देश के अभिलिखित लेन-देनों के संदर्भ में अनधिकत दरों पर होने वाले लेन-देन अवश्य ही किसी किसी जगह पर ही होते हैं और उनका स्वरूप भी सीमानिक ही होता है। इसलिये भारतीय रुपये के मूल्य से किकी कोई खास संगति नहीं होती। रुपये की ताकत का पता मुख्यतः देश की शोधन-शेप संबंधी समग्र स्थिति से ही चल सकता है जिसमें हाल में मुखार होने के स्पष्ट संकेत मिले हैं।

t[THE MINISTER OF FINANCE (SHRI Y. B. CHAV/.N): (a) and (b) The value of the Indian upee, thai is, its official par value, has re tained unchanged at 13.33 U.S. cents sit ee the devaluation in June 1966. All at thorised foreign exchange transactions o; the country are carried at rates which ire within the permissible range of one percent of the par value. Transactions in contravention of the Foreign Exch; nge Regulations may occur ai rates diffei mt from the official rates, and, due to their inherently illegal and limited charai ter, the so called unofficial rates may flue: uate. Such unofficial quotations for rupet > in Hong Kong as published in some jour als indicate fluctuations of the magnitude stated in the Question.

(c) In the i ontext of the country's recorded transs :tions in foreign exchange, the transactio is at the unofficial rates of exchange are lecessarily of a sporadic and marginal cha icter. They have therefore no particular elevance to the value of the Indian rupee. The strength of the rupee is primarily re lected by the country's overall balance of payments position, which has recently show i distinct signs of improvement.]

SMUGGLING ON INDO-NEPAL BORDER

*237. SHRI D. D. PURI : Will the Minister of F: NANCE be pleased to state .

(a) whether Government are aware that smuggling pit cularly of heroin and a host of other item; has become a big business in the area i ound about the Indo-Nepal border; and

(b) if so, he steps Government have taken or propose to take to stop this smuggling?

* [] English translation.

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) There is smuggling of goods through the Indo-Nepal border; but no case of smuggling of heroin has come to the notice of the Government of India.

(b) The following s'eps have been taken to prevent smuggling across the Indo-Nepal border :—

"In January, 1967, 27 mobile preventive parties; 14 in Bihar and 13 in U.P. were set up under the supervisory control of Assistant Collectors. In May, 1970, 11 additional preventive parties on the border and 24 city preventive parties have be;n deployed. The stalT on 18 recognisxl border check-posts along the border has also been strengthened. One company of the Central Reserve fo ice has also been deployed in Purnea District of Bihar to assist the Customs staff in anti-smuggling measures. The cooperation of the Government of Nepal has been sought for plugging the loopholes in existing schemes in Nepal which could be exploited by unscrupulous traders in that country. At the behest of the Government of India, the Nepalese Government mave modified the Gift Scheme under which any person could import goods valued Rs. 1000/- at a time. Under the modified scheme, the limit upto which gifts can be imported at a time has been reduced to Rs. 200/- only. The entire problem is kept under constant review to meet new situations."

INDEX OF PRICES

*238. SHRI K. P. SUBRAMANIA MENON : Will the Minister of FINANCE be pleased to state :

(a) what was the index of wholesale prices in April, 1970 as compared to that of April 1969;

(b) what was the working class cost of living index in April, 1970 as compared to that of April, 1969;

(c) what was the percentage increase in each case;

(d) what are the reasons for this increase; and

(e) what steps Government propose to take to bring down the price level ?